

High Court of Karnataka,
Bengaluru,
Dated: 20th February 2018

NOTIFICATION NO. HCBB – 39 / 2018

1. Hon'ble Mr.Justice Raghavendra S. Chauhan will sit single in Court Hall No. 4 at 4.30 PM on Wednesday the 21st February 2018 and take up matters as shown in the cause list issued separately.
2. The Division Bench consisting of Hon'ble Mrs.Justice B.V.Nagarathna and Hon'ble Mr.Justice Aravind Kumar will sit in Court Hall No. 9 at 2.30 PM on Wednesday the 21st February 2018 and take up matters as shown in the cause list issued separately.

After completion of the work of the Division Bench referred to at Sl.No.2 above, Their Lordships will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)